

Annexure A															
Name of the corporate debtor: Pratibha Skyscrapers Private Limited; Date of commencement of Liquidation: 13th July, 2022; List of creditors as on: 05th August,2026															
List of secured financial creditors															
Sr. No.	Name of creditor	Details of claim received		Details of claims admitted							Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in amount of claims admitted					
1	Bank of India	20-09-2022	2,33,20,25,136.00	2,33,20,25,136.00	Secured	2,33,20,25,136.00	Yes	Non- Agricultural Plots, Gat No 182 Village Dhekri, Taluka Tuljapur, District Osmanabad. Total Square Meters of Plot is 33,153.32	Yes	97.66	0	0	0	0	On 03.03.2025 Bank of India has relinquished their security Interest as section 52 of the Insolvency & Bankruptcy Code, 2016
	Total		2,33,20,25,136.00	2,33,20,25,136.00		2,33,20,25,136.00				97.66	-	-	-	-	